

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : IDBI Bank Ltd  
Vs  
S Sathyanarayanan

**MAIN PETITION NUMBER** : CP(IB)/175(CHE)2023  
**(IA/MA) APPLICATION NUMBERS**  
IA/58(CHE)/2024

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**ORDER**

Present: Mr. Kasthurirangan, Ld. Counsel for Petitioner.  
Ms. Jayanthi K Shah, Ld. Counsel for Respondent.

Ld. Counsel for Petitioner seeks and is granted time to file rejoinder. Same be filed within a week and copy be served on the Respondent.

IRP report is already on record.

List the petition for final hearing on **22.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-  
**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**